

Rs. 9625.41 lakhs under Centrally Sponsored Scheme for Infrastructure Development in Mega Cities and Rs. 1863.28 lakhs under Accelerated Urban Water Supply Programme (AUWSP) during last three years to Government of Maharashtra.

(b) The Central funds are released either to the nodal agencies sanctioned by the State Level Sanctioning Committee or State Government. So far no diversion of funds for other projects has been reported by the State Government or Nodal Agencies of Maharashtra.

(c) The Government of Maharashtra do submit quarterly progress reports indicating the expenditure incurred under various schemes.

Swarna Jayanti Urban Employment Scheme

†2088. SHRI MANGANI LAL MANDAL: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the Swarna Jayanti Urban Employment Scheme is being implemented in all the urban areas;

(b) if so, the amount allocated and released to the States during 2001-02, 2002-03 and 2003-04, State-wise and the results thereof;

(c) the amount provided by Government under this scheme during 2004-05 and the norms set for releasing the earmarked amount and the progress made so far in this regard; and

(d) the steps being taken by Government to implement the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir. However, the Urban Wage Employment Programme (UWEP) component of Swarna Jayanti Shahari Rozgar Yojana is being implemented only in the urban local bodies having population less than 5 lakhs, as per 1991 Census;

†Original notice of the question was received in Hindi.

(b) The Statement showing allocation and release of Central funds during 2001-02, 2002-03, and 2003-04, State-wise and year-wise is given in the Statement (See below).

(c) During the current financial year, *i.e.*, 2004-05, Rs. 103 crore has been allocated for implementation of SJSRY scheme. Release of funds to States/UTs under this scheme is made taking into consideration the receipt of utilisation certificates for the release already made, release of the corresponding State Share and receipt of quarterly progress reports showing both physical and financial progress. So far, an amount of Rs. 14.72 crore has been released to the various States/UTs under SJSRY, in the current year.

(d) The States/UTs are persuaded from time to time for more effective implementation of the scheme. In addition, close monitoring is done at the Central level through periodical review meetings/field visits and quarterly progress reports.

Statement

Allocation/Releases of Central Funds during 2001-02, 2002-03 and 2003-04 under Swama Jayanti Shahari Rozgar Yojana (SJSRY)

(Rs. in lakhs)

SI. No.	Name of States	2001-02		2002-03		2003-04	
		Alloc- ation	Release	Alloc- action	Release	Alloc- ation	Release
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1417.04	331.51	784.37	904.15	790.19	1390.19
2.	Arunachal Pradesh	72.82	—	58.54	0.00	53.63	7.84
3.	Assam	864.89	—	476.55	0.00	506.43	0.00
4.	Bihar	606.30	—	427.02	0.00	425.38	425.38
5.	Chhattisgarh	422.69	128.44	236.41	236.41	235.88	229.65
6.	Goa	36.86	—	17.52	0.00	7.66	0.00
7.	Gujarat	818.01	166.67	366.69	1717.07	364.59	260.19
8.	Haryana	139.77	50.40	88.39	238.39	69.95	569.95

RAJYA SABHA					[23 August, 2004]		
1	2	3	4	5	6	7	8
9.	Himachal Pradesh	78.44	23.98	55.21	63.64	44.77	32.56
10.	J&K	89.68	12.81	62.98	62.98	52.93	30.41
11.	Jharkhand	202.10	66.64	213.37	0.00	212.31	0.00
12.	Karnataka	1150.40	395.16	560.09	668.68	577.46	577.46
13.	Kerala	389.46	266.23	261.96	301.99	260.50	610.50
14.	Madhya Pradesh	1143.05	304.02	813.93	683.93	816.32	818.32
15.	Maharashtra	2129.23	—	1331.81	618.73	1335.21	322.56
16.	Manipur	200.45	—	133.72	0.00	140.43	0.00
17.	Meghalaya	123.56	—	70.10	0.00	72.36	0.00
18.	Mizoram	128.15	70.52	91.22	105.15	95.76	522.79
19.	Nagaland	85.13	37.00	59.67	68.78	59.58	1.90
20.	Orissa	375.11	300.00	330.94	381.48	329.69	0.00
21.	Punjab	139.42	—	58.45	67.38	55.69	0.00
22.	Rajasthan	643.53	32.64	349.20	402.53	347.59	122.96
23.	Sikkim	33.48	28.86	27.07	31.20	17.55	163.21
24.	Tamil Nadu	1529.39	285.32	651.70	751.22	648.58	646.58
25.	Tripura	162.00	84.99	99.17	114.31	104.26	354.26
26.	Uttaranchal	102.97	27.88	76.18	16.33	76.49	46.27
27.	Uttar Pradesh	1956.43	733.07	1450.29	1671.76	1453.55	1571.74
28.	West Bengal	849.64	293.66	435.20	501.66	433.26	683.26
29.	A&N Islands	111.43	—	114.30	0.00	117.01	0.00
30.	Chandigarh	102.29	—	122.27	269.09	136.98	278.37
31.	D & N Haveli	27.08	—	23.91	23.91	14.63	14.63
32.	Daman & Diu	52.20	—	32.52	0.00	24.38	0.00
33.	Delhi	139.96	—	125.15	0.00	132.30	0.00
34.	Pondicherry	51.04	191.00	65.85	191.00	58.70	191.00
TOTAL:		16374.00	3831.00	10091.77	10091.77	10074.00	10074.00